

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

IB - 3357/ND/2019

IN THE MATTER OF:

M/s Variety Services Saket Pvt. Ltd.

Vs

M/s S.M. Machines Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 12.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rashi Bansal

For the Respondent :

ORDER

Notice to the Corporate Debtor/respondent vide all modes including process of this bench. Affidavit of service be filed. Dasti. List on 13.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

NK